

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWRERMENT OF PERSONS WITH DISABILTIES (DIVYANGJAN)**

LOK SABHA

**UNSTARRED QUESTION NO- 339
TO BE ANSWERED ON- 22/07/2025**

Samarth Scheme for Orphans and PWDs

339. Shri Janardan Singh Sigiwal:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government is running Samarth Scheme for orphans or abandoned people/children, distressed families and Persons with Disabilities (PWDs) under Below Poverty Line (BPL) and if so, the details thereof;
- (b) whether the Government has any data of the number of orphans or abandoned people/children, distressed families and Persons with Disabilities (PWDs) under BPL and if so, the details thereof;
- (c) the number of relief homes or Samarth Kendras set up by the Government in the country during the last five years, State and district-wise particularly in Bihar; and
- (d) the total funds allocated for implementation of the said projects during the last five years, year-wise and State/UT-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities is implementing Samarth (Respite Care) scheme and Samarth-cum-Gharaunda (Residential Care) scheme for orphans or abandoned Divyangjan, families in crisis and also for Persons with Disabilities (Divyangjan) from BPL & LIG families including destitute with at-least one of the four disabilities covered under the National Trust Act.
- (b) No such data is being maintained by in the Ministry.
- (c) There are 9 Samarth and 11 Samarth-cum-Gharaunda centres funded by the National Trust in NGOs centres in the country during the last 5 years, as per detail given in Annexure– A and Annexure – B.
- (d) The total funds allocated for implementation of the said projects during the last 5 years, year wise and state wise is at Annexure C and Annexure – D.

Number of Samarth centers setup by the National Trust, state and district wise in the country, during the last five years

S. No.	State	District	Number of Samarth centers
1	Assam	Cachar	1
2	Gujarat	Junagadh	1
3	Madhya Pradesh	Indore	1
		Sagar	1
4	Odisha	Mayurbhanj	1
5	Rajasthan	Dausa	1
6	Tamil Nadu	Coimbatore	1
		Cuddalore	1
7	Uttar Pradesh	Agra	1
Grand Total			9

Annexure B

Number of Samarth-Cum-Gharaunda centers setup by the National Trust, state and district wise in the country, during the last five years

S. No.	State	District	Number of Samarth-cum-Gharaunda Centers
1	Andhra Pradesh	Guntur	1
2	Chhattisgarh	Dhamtari	1
		Raigarh	1
3	Madhya Pradesh	Chhindwara	1
		Narmadapuram	1
4	Odisha	Balangir	1
		Baleshwar	1
		Puri	1
5	Tamil Nadu	Salem	1
6	Uttar Pradesh	Azamgarh	1
		Basti	1
Grand Total			11

Annexure C**Total funds allocated for implementation of Samarth scheme during last five years, year-wise and State/ UT-wise****Rs. in Crore**

S.No.	State	Year				
		2020-21	2021-22	2022-23	2023-24	2024-25
1	Assam	0.02	0.00	0.03	0.11	0.10
2	Gujarat	0.23	0.23	0.25	0.24	0.24
3	Madhya Pradesh	0.13	0.12	0.14	0.21	0.44
4	Odisha	0.26	0.23	0.25	0.25	0.25
5	Rajasthan	0	0	0.07	0.15	0.25
6	Tamil Nadu	0.35	0.37	0.45	0.42	0.38
7	Uttar Pradesh	0.29	0.44	0.55	0.47	0.30

Total funds allocated for implementation of Samarth-cum-Gharaunda scheme during last five years, year-wise and State/ UT-wise

S.No.	State	Year					Rs. in Crore
		2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	0.21	0.14	0.21	0.22	0.00	
2	Chhattisgarh	0.00	0.20	0.56	0.60	0.60	
3	Madhya Pradesh	0.81	0.83	0.90	0.91	0.71	
4	Odisha	0.62	0.97	0.92	0.92	0.92	
5	Tamil Nadu	0.21	0.29	0.33	0.30	0.27	
6	Uttar Pradesh	0.50	0.51	0.55	0.58	0.58	
